

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-2150
TO BE ANSWERED ON-08.03.2018

SOLAR POWER SYSTEMS FOR DOMESTIC PURPOSES

2150. SHRI D.S RATHOD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has made any policy for the setting up of solar power plants in the country;
- (b) if so, the details thereof; and
- (c) the details of the solar power system which can be used for domestic purposes and the lowest budget to attract the people to use solar power for domestic purposes?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

- (a) & (b) The Government has set a target of installing 100 GW of solar power capacity in the country by 2022. The Ministry of New & Renewable Energy is implementing various scheme and programmes to achieve the target, which include, Solar Park Scheme, CPSU Scheme, Rooftop Solar Scheme, Offgrid and Decentralised Solar Application Programme etc.
- (c) For domestic purpose grid connected rooftop solar power plants and off-grid solar photovoltaic home lighting systems can be used. The Government is providing financial support in the form of capital subsidy to attract the people to use solar power for domestic purposes.

The benchmark cost for 1-10 kWp rooftop solar system is Rs. 70,000/- per kWp and for domestic purpose central financial assistance (CFA) of 30% of benchmark cost or tender cost, or tender cost, whichever is lower, is being provided in general category States/UTs and 70% of benchmark cost or tender cost, whichever is lower, is being provided in special category States/UTs including North Eastern States, Sikkim, Uttarakhand, Himachal Pradesh, Jammu & Kashmir, Lakshadweep and Andaman & Nicobar Islands.
